GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UN-STARRED QUESTION NO. 1300 TO BE ANSWERED ON: 01.08.2023

Provision of special subsidy to farmers

1300: DR. V. SIVADASAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether any special subsidy is available when a farmers purchase fertilizer from Pradhan Mantri Kisan Samriddhi Kendra (PMKSK), If so, the quantum of subsidy received on each product
- (b) whether it is mandatory for the shop to display the façade with the photograph of the Prime Minister;
- (c) the designer of the façade and the instructions issued to the retailer shops in this regards; and
- (d) who bears the cost of putting up the façade?

ANSWER

MINISTER FOR STATE OF CHEMICALS & FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a): No, Sir.

(b) & (c): Yes, Sir. Each Pradhan Mantri Kisan Samriddhi Kendra (PMKSK) should have a Glow Sign Board/Flex sign Board with uniform design and colour combination in the front facing of the shop. Frontage design should be similar across the nation except the usage of region specific farmers' images, languages & messages. The name of retailer's shop, address and GST Number etc. must be written in specified area of frontage design in appropriate language with concerned companies' logos. The design of the gate is enclosed at **Annexure.**

(d) The conversion cost of existing village/block/sub district/taluk and district level fertilizers shops into PMKSKS is to be met by the fertilizer companies from the retailer margin/incentives of Rs 50 per MT allowed for acknowledging the receipt of fertilizer through m-FMS (i-FMS).

Annexure- I

